

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 107**  
**(IB)-617/ND/2022**  
**IA-2789/ND/2023, IA-3360/ND/2023**

**IN THE MATTER OF:**

**Three C Green Developers Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**Three C Infratech Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 11.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Saurabh Kalia, Adv. Ridhima Verma, Adv. Shashwat Tripathi, Adv. Madhu Ayachit in IA-2789/2023.

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-2789/2023:** Heard the Ld. Counsel appearing for the Applicant in IA-2789/2023 substantially. Nevertheless, Ld. Counsel appearing for the RP is not prepared with his submission to be put forth in the matter. At his request, the matter is directed to be listed on the top of the board on 12.07.2024 at 10:30 pm.

**IA-3360/2023:** List on 12.07.2024.

**Sd/-  
(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-  
(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**